

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5459
ANSWERED ON:06.09.2011
EXEMPTION FROM SECURITY CHECK
Reddy Shri Anantha Venkatarami

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the categories of people exempted from security checks at civilian airports of the country as per the guidelines laid down by the Governments;
- (b) whether there is any proposal to exempt more categories of people; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): The Ministry of Civil Aviation, which is the nodal Ministry for civil aviation matters, has informed that Bureau of Civil Aviation Security (BCAS) has issued Order No.06/2009, dated 04.11.2009, wherein categories of people exempted from pre-embarkation security checks at civil airports in the country have been covered. The list of people exempted as per the above mentioned order is at Annexure.

(b) and (c): Ministry of Civil Aviation has further informed that there is no proposal to exempt more categories of people from such security checks.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No.5459 for 06.09.2011.

List of persons and their accompanying spouses exempted from pre-embarkation security checks at civil airports in the country.

1. President
2. Vice President
3. Prime Minister
4. Governors of States
5. Former Presidents
6. Former Vice-Presidents
- 7 Chief Justice of India
8. Speaker of Lok Sabha
9. Union Ministers of Cabinet rank
10. Chief Ministers of States
11. Deputy Chief Ministers of States
12. Deputy Chairman, Planning Commission
13. Leader of Opposition in Lok Sabha and Rajya Sabha
14. Holders of Bharat Ratna Decoration
15. Ambassadors of foreign countries, Charge D'Affairs and High Commissioners and their spouses
16. Judges of Supreme Court
17. Chief Election Commissioner
18. Comptroller & Auditor-General of India
19. Deputy Chairman Rajya Sabha and Deputy Speaker of Lok Sabha
20. Minister of State of the Union Council of Ministers
21. Attorney General of India
22. Cabinet Secretary
23. Lt. Governors of Union Territories

24. Chiefs of Staffs holding the rank of full General or equivalent rank
25. Chief Justices of the High Courts
26. Chief Ministers of the Union Territories
27. Deputy Chief Ministers of the Union Territories
28. Visiting Foreign dignitaries of the same status as at Sl.Nos. 1 to 4,7,8,9 above.
29. His Holiness the Dalai Lama
30. SPG Protectees
31. Shri Robert Vadra, while travelling with SPG Protectees

In addition to the above,

- (i) the spouse of the President of India, even when not accompanying the President and
- (ii) former Prime Ministers of India, are exempted from pre-embarkation security checks at all civilian airports in the country.